BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 22 /AHM/ 2017 in IA 109 /AHM/ 2020
IA 110 /AHM/ 2020
IA 111 /AHM/ 2020
IA 112 /AHM/ 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2020

Name of the Company: Micro Forge (India) Ltd
V/s
State Bank of India & Ors

Section: 10 of Insolvency & Bankruptcy Code

ORDER
(Through video conferencing)

No one appears for the Corporate Person in normally, in order to know exact stage of the proceeding. We direct the representative of Corporate Debtor to appear in person before this Bench.

Matter to appear on 17.08.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2020.

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